

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2093
ANSWERED ON:09.03.2011
SALE OF SURPLUS COAL
Mahendrasinh Shri Chauhan

Will the Minister of COAL be pleased to state:

- (a) whether there is any proposal to allow the developers of captive coal mines to sell the surplus coal to the States;
- (b) if so, the details thereof;
- (c) whether the Planning Commission has recommended to open up trading in coal to private players;
- (d) if so, whether the Government has accepted the proposal; and
- (e) if so, the time by which it is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): No, Sir.

(b): Does not arise in view of reply given at (a) above.

(c), (d) & (e): No such recommendation has been received from the Planning Commission to open up trading in coal to private players. However, the Planning Commission has written to the Ministry on a representation by a company regarding use of surplus coal from the allotted captive mine for the end use plant of their associated company.